

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4433
ANSWERED ON:26.08.2004
PROJECTS DELAYED DUE TO IMPOSITION OF SANCTIONS
Boianapalli Shri Vinod Kumar

Will the Minister of DEFENCE be pleased to state:

- (a) the details of defence projects which have suffered inordinate delay due to imposition of sanctions by the USA and other countries following the N-Tests of May 1998;
- (b) the steps being taken to complete these projects and the revised targets dates fixed for their completion; and
- (c) whether the sanctions still remain in force; and
- (d) if so, the steps taken by the Government in this regard?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) Following important projects/programmes of Defence Research and Development Organisation suffered delay due to the sanction

- Tejas - Light Combat Aircraft development program.
- Kaveri engine development program.
- Electronic Warfare (EW) program for Army and Navy.
- Futuristic infantry Combat Vehicle (ICV-Abhay).

(b) The set back was overcome through indigenous effort by pooling national talents, third country source development initiative and design adaptation.

(c) Yes Sir, partially.

(d) Thrust for research, indigenous development of components, materials and sub-systems, as national effort.